

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3823
TO BE ANSWERED ON 24.03.2025**

DTNBWED SCHEME

3823. DR. D. PURANDESWARI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the way Dattopant Thengadi National Board for Workers Education and Development (DTNBWED) contribute to empowering workers in both the organized and unorganized sectors through education and training programmes particularly in Rajahmundry Lok Sabha Constituency;**
- (b) the details on the number of workers who benefitted from DTNBWED programme in the last five years, State and year-wise;**
- (c) the details of the mechanisms are in place to monitor the allocation and expenditure of funds and to ensure the timely execution of DTNBWED projects;**
- (d) the steps taken by the Government to periodically review the progress of DTNBWED programme and ensure their alignment with the Government's objectives; and**
- (e) whether the Government is considering to open more regional centres or introducing new educational initiatives tailored to specific industries, if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): In the organized sectors, Dattopant Thengadi National Board for Workers Education and Development (DTNBWED) conducts the following programs: -

- (i) Modular Training Programs to cater the needs of workers of the industries and organizations.**
- (ii) Training programs for trade union operatives**
- (iii) Special intervention programs on Occupational Health and Safety.**

In the unorganized sectors, DTNBWED conducts the following programs:-

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- (i) Awareness cum Registration Camps to make the workers aware about the schemes and programs designed for them**
- (ii) Shramik Chaupal Programs for the workers available at Labour Chowks/Colonies/Labour clusters.**
- (iii) Employability and Proficiency Enhancement Programme (EPEP) to equip low skilled workers with short term skill trainings with certification.**

In Rajahmundry Lok Sabha constituency, DTNBWED has conducted eleven Modular Training Programmes in organized sector for Self Generation of Funds (2 modules) during 2024-25 till 28-02-2025 wherein 220 workers participated.

(b): Last five years State wise and year wise details of the number of workers who were benefited from DTNBWED are attached at per Annexure 1.

(c): Details of mechanisms to monitor the allocation and expenditure of funds are as follows:-

- The Board signs an MoU with the Ministry before the commencement of every financial year detailing the Target, Achievement, Pattern of Expenditure, Yearly plan etc.**
- DTNBWED receives grants-in-aid from the Ministry.**
- The allocation of funds and expenditure are reviewed in Annual General Body Meeting, the Finance Sub Committee and Governing Body of the Board.**
- On completion of every financial year the Board submits Utilization Certificate to the Ministry.**
- Internal Audit is conducted by the Ministry and CAG periodically.**
- The Annual Accounts of the Board are laid before both the Houses of Parliament within 9 months from the completion of the Financial Year.**

(d): The steps taken by the Government to review the progress of DTNBWED programmes are as under:-

- The Ministry had constituted a Committee on 27-9-2021 for the Future Roadmap and Reorganising the Training Modules/Training Materials of DTNBWED. The Committee submitted its report in Feb, 2022. Recommendations of the Committee had been implemented.**

- **A Committee was constituted on 22-9-2023 to review the Memorandum of Association (MoA) and byelaws of the DTNBWED. On the recommendations of the report of the Committee, the MoA and Rules & Regulations have been revised in January, 2024.**
- **A Committee has been constituted on 27-11-2024 to review the training modules of DTNBWED so as to align with contemporary requirements related to Labour Welfare and Employment.**

(e): At present, there is no proposal to open new Regional Centres for DTNBWED. However, new educational initiatives adopted are as follows: -

Employability and Efficiency Enhancement Programme (EPEP): It is a five-day duration skill-based training programme, designed for improving job role-based efficiency for the existing low skilled workers employed in the particular sector for improving their employability with the ultimate objective to implement the tenets of Decent Work at work places. Currently this programme is covering workers from three sectors i.e. Construction, Agriculture allied and Health care.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question no. 3823 for 24.03.2025.

The details of the number of workers who benefited from DTNBWED programme in the last five years state wise and year wise.

State Wise Progress Report

Sr. No.	State Name	2020 - 21	2021 - 22	2022 - 23	2023 - 24	2024 - 25 till 28th Feb, 25	Total Workers Trained
		Workers Trained	Workers Trained	Workers Trained	Workers Trained	Workers Trained	
1	Andhra Pradesh	1645	9672	14016	29345	24829	79507
2	Arunachal Pradesh	252	71	80	296	0	699
3	Assam	2643	9442	6581	24874	13040	56580
4	Bihar	5798	9360	7513	16519	13597	52787
5	Chandigarh	205	77	70	688	1018	2058
6	Chhattisgarh	3283	6479	9591	10340	11170	40863
7	Delhi	1656	7607	10817	16686	31044	67810
8	Goa	5120	6608	12341	12579	4079	40727
9	Gujarat	13895	16278	25101	52906	45818	153998
10	Haryana	4116	7346	8011	16688	11552	47713
11	Himachal Pradesh	1670	2852	4468	8445	6789	24224
12	Jammu And Kashmir	1896	3552	3615	9496	9889	28448
13	Jharkhand	10720	27213	21850	47767	48108	155658
14	Karnataka	6823	15307	28871	59495	53187	163683
15	Kerala	6185	11914	14349	20592	16501	69541
16	Madhya Pradesh	21388	31262	39211	68972	48400	209233
17	Maharashtra	12391	22902	26842	56495	47376	166006
18	Manipur	4080	8483	9504	7915	11496	41478
19	Meghalaya	0	0	0	0	61	61
20	Odisha	14846	28007	45292	48186	47461	183792
21	Punjab	1809	3211	4772	9015	6095	24902
22	Rajasthan	7962	10707	16383	34625	28776	98453
23	Sikkim	0	0	0	286	0	286
24	Tamil Nadu	9341	30085	40584	50447	42615	173072
25	Telangana	6876	12092	8145	14716	6172	48001
26	Tripura	20	0	0	616	0	636
27	Uttar Pradesh	28047	36452	51812	98092	76668	291071
28	Uttarakhand	267	988	218	1041	140	2654
29	West Bengal	15853	30656	28471	60100	46934	182014
	Total	188787	348623	438508	777222	652815	2405955
